Annexure-5

				No.
				Name of authorised representative, if any
				Name of Ides employee No.
				Name of the Corporate Debtor: M/s Sri Ekshwaka Sands Pvt Limited List of operatic of peratic of claim Name of the Corporate Debtor: M/s Sri Ekshwaka Sands Pvt Limited Details of claim Amount receipt claimed of claimed admitte
				Detail Date of receipt
				Lis Details of claim Date of Amount receipt claimed
				t of operational cred t of operational cred Amount Natur of claim claim admitted
	NIL			Limited Date of cor f operational creditors (Details Amount Nature of of claim admitted
				ditors (Workmens) (Am Details of claim admitted re of Whether % of related share party? CoC, applie
				List of operational creditors (Workmens) (Amount in ₹) 1 Details of claim admitted 1 Amount Nature of Whether of chair claim claim admitted share in party? Applicable
				Amount of contingent claim
				Amount of Amount of contingent dues, that claim may be set- off
				Details of claim admitted Nature of Whether share in party? Details of claim admitted claim of the party? Details of claim admitted share in party? Details of claim admitted contingent claim of the party? Details of claim admitted share in party? Amount of any mutual claim under of claim dues, that verification not admitted off
				Amount of claim not admitted
				Amount of Amount Remarks, if any claim under of claim verification not admitted



T. ADINARAYANA INTERIM RESOLUTION PROFESSIONAL SRI EKSHWAKA SANDS PVT LIMITED